

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1629
ANSWERED ON 29TH JULY, 2021**

ACCIDENT RELIEF SERVICE SCHEME

**1629. SHRI JYOTIRMAY SINGH MAHATO:
SHRI DILESHWAR KAMAIT:
SHRI RAJENDRA DHEDYA GAVIT:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received any proposals from the States/Union Territories for providing cranes and ambulances under National Highway Accident Relief Service Scheme (NHARSS) during the last three years and the current year;**
- (b) if so, the details thereof along with action taken by the Government thereon;**
- (c) whether the Government proposes to introduce trauma nursing care mobile vehicles/two-wheeler service namely 'First Respond' for providing emergency medical treatment to the victims of road accidents across the country; and**
- (d) if so, the details thereof and the time by which the said services are likely to be provided?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) The Scheme was to provide the Cashless Insurance and support for ambulances and cranes. After the passage of Motor Vehicles (Amendment) Act, 2019, the Cashless Insurance has become a mandatory provision under the law. The scheme related to National Highway Accident Relief Service Scheme (NHARSS) has been discontinued beyond 31st March, 2017.

(c) & (d) As of now no such proposal is under consideration with the Ministry. Nonetheless, as a part of incident management under operation and maintenance of the NH stretches, assistance in case of emergency/accident on National Highways is extended through ambulances so that victim can be transported to the nearest appropriate hospital/medical facility run by State Govt./Private Entities. NHAI has recently signed contract agreements for supply, operation and maintenance of 126 AIS-125 compliant Basic Life Support ambulances across NHs in the country.
